

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI**

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ORDER

In pursuance to High Court of Delhi letter No. 5954-5955/DHC/Gaz-III/G-7/2025 dated 31.10.2025 regarding increase in the number of Evening Courts, the undermentioned court rooms have been earmarked for functioning of the Evening Courts of Central & West District, Tis Hazari Courts for dealing with Traffic Challans (ECTCs):-

S. No.	Evening Court No.	Court No. earmarked for functioning of Evening Court
1.	Evening Court No.3 (Central)	Court Room No.2, Ground Floor, Main Court Building
2.	Evening Court No.4 (Central)	Court Room No.8, Ground Floor, Main Court Building
3.	Evening Court No.5 (Central)	Court Room No.9, Ground Floor, Main Court Building
4.	Evening Court No.6 (Central)	Court Room No.11, Ground Floor, Main Court Building
5.	Evening Court No.7 (Central)	Court Room No.12, Ground Floor, Main Court Building
6.	Evening Court No.3 (West)	Court Room No.27, Ground Floor, Main Court Building
7.	Evening Court No.4 (West)	Court Room No.35, Ground Floor, Main Court Building

Further, the Evening Court No. 3, 4, 5, 6, 7 (Central) and Evening Court No. 3, 4(West) shall henceforth function from the aforementioned Court Rooms.

(BHARAT AGGARWAL)
Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

Dated :27.10.2025

No. 55255-290 /CTB/THC/2025

Copy forwarded for information & necessary action to:-

1. The PS to the Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to the Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Presiding Officer, Court Room No. 2, 8, 9, 11, 12, 27 and 35, Tis Hazari Courts with the request to bring this order into the notice of all the staff working in said courts.
4. The Ld. Chairman, IT & Digitization, Delhi District Courts, Room No.316-A, Tis Hazari Courts.
5. The Ld. CJM (Central), Tis Hazari Courts, Delhi.
6. The Ld. CJM (West), Tis Hazari Courts, Delhi.
7. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts with the request to bring this order into the notice of all the Members of the Delhi Bar Association, Tis Hazari Courts.
8. The Incharge, Office of the Ld. CJM (Central), Tis Hazari Courts for conveying the same to the Ld. Judicial Officers and staff deputed in Evening Courts.
9. The Incharge, Office of the Ld. CJM (West), Tis Hazari Courts for conveying the same to the Ld. Judicial Officers and staff deputed in Evening Courts.
10. The Incharge, Computer Branch (Central), Tis Hazari Courts, Delhi.
11. The Incharge, IT Cell, Tis Hazari Courts, Delhi.
12. The Incharge Judicial Branch, Administration Branch (I, II, III), Accounts Branch, R&I Branch and General Branch, THC, Delhi. (Central & West Districts)
13. The Incharge, e-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
14. The Incharge, Filing Centre, Central & West District, Tis Hazari Courts, Delhi.

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15. Website Committee for uploading the same on the website.
16. LAYERS, THC, Delhi
17. Notice Boards, THC, Delhi (Through R & I Branch).
18. The Assistant Engineer (Civil), PWD, THC with the direction to get the name plates prepared of aforesaid evening courts.

Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi